

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 10.06.2020

Civil (Morning Session)	Civil (Afternoon Session)
Hearing	Orders
✓1. M.A. No. 5052/2020	1. P & Sc. No. 5024/2018
	2. P & Sc. No. 5005/2017
Argument	3. P & Sc. No. 5035/2019
✓2. M.A. No. 5006/2015	Judgment
✓3. R.A. No. 5046/2016	4. M.V.C No. 307/2015
✓4. R.A. No. 5059/2016	5. R.A. No. 5085/2017
✓5. R.A. No. 5060/2016	6. M.C. No. 5129/2020
✓6. R.A. No. 5068/2016	7. M.C. No. 5144/2020
7. R.A. No. 5072/2017	8. M.C. No. 5023/2020
✓8. M.V.C No. 13/2016	
✓9. M.A. No. 5038/2020	

Sd/-

(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE : All Advocates are requested to strictly follow SOP dated 28.052020 issued by Hon'ble High Court of Karnatataka

List of old cases which are posted on 10-06-2020 in the court of Prl. Senior Civil Judge and JMFC, Anekal.

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No.374/2014	Arguments
2	O.S. No. 288/2016	Arguments
3	O.S. No. 393/2017	Arguments
4	Mis. No. 7/2018	Arguments
5	O.S. No. 595/2006	Hearings
6	O.S. No. 928/2006	Hearings
7	O.S. No. 1831/2006	Hearings
8	O.S. No. 136/2012	Hearings
9	O.S. No. 572/2012	Hearings
10	O.S. No. 279/2015	Hearings
Afternoon Session		
11	FDP. No. 19/2006	Hearings
12	FDP. No. 11/2011	Hearings
13	O.S. No. 1284/2006	Steps
14	O.S. No. 458/2007	Steps
15	O.S. No. 26/2016	Steps
16	O.S. No. 528/2018	Steps
17	O.S. No. 673/2019	Steps
18	O.S. No. 674/2019	Steps
19	O.S. No. 133/2020	Steps
20	O.S. No. 130/2020	Steps

Sd/-
Prl. Senior Civil Judge and JMFC,
Anekal.

**Matter listed on 10.06.2020 for hearing in the court of II
Addl. Civil Judge & JMFC., Anekal**

Sl. No.	Morning Session	Sl.No.	Afternoon Session
1	C.C. 1578/2018	1	C.C. 255/2018
2	C.C. 41/2019	2	C.C. 1762/2018
3	C.C. 1645/2019	3	C.C. 1093/2010
4	C.C. 1278/2011	4	C.C. 433/2011
5	C.C. 333/2018	5	C.C. 302/2012
6	C.C. 1636/2017	6	C.C. 389/2015
7	C.C. 709/2018	7	C.C. 1329/2018
8	C.C. 2254/2016	8	P.C.R. 7087/2015
9	C.C. 407/2017	9	P.C.R. 227/2013
10	C.C. 700/2018	10	P.C.R. 150/2016

All matters are listed for hearing.

Sd/-

**I/c II Addl. Civil Judge & JMFC.,
Anekal.**

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of Karnataka.**